

National Company Law Tribunal

Allahabad Bench

CP NO. 19/ALD/2018,  
CA NO. 174/ALD/2017,  
IA No. 213/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 30.11.2018

NAME OF THE COMPANY: Jaiprakash Associates Ltd. with Jaypee Infrastructure Development  
Ltd.

SECTION OF THE COMPANIES ACT: 230/232

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	BISHWAJIT DUBEY		ICICI BANK	B Dubey
2.	SHUBHAM AGARWAL			
3.	MANISH TRIVEDI			

**CP No. 19/ALD/2018, CA No. 174/ALD/2017, IA No. 213/2018**

Sh. Bishwajit Dubey alongwith Sh. Shubham Agarwal and Sh. Manish Trivedi,  
Advocate for the ICICI Bank are present.

At the request of the petitioner.

List the matter on 13<sup>th</sup> December, 2018.

**Dated: 30.11.2018**

— Sd —

**SAROJ RAJWARE,  
MEMBER (T)**

— Sd —

**BIKKI RAVEENDRA BABU  
MEMBER (J)**

*Typed by:  
Md. Zaid  
(Stenographer)*